

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री(श्री शेर सिंह): (क) भारत से मारिशस को जल-थल मार्ग से भेजी जाने वाली डाक को आमतौर पर गन्तव्य स्थान पर पहुंचने में 30 से 80 दिन तक लग जाते हैं।

(ख) हमारे पास इस बात की कोई सूचना नहीं है कि मारिशस में रहने वाले भारतीय मूलक लोगों ने डाक पहुंचने में देर होने के कारण भारतीय पत्रिकाएं लेना बन्द कर दिया है।

(ग) विदेशों में किस जल-थल मार्ग से डाक भेजी जाए इस के बारे में लगातार जांच होती रहती है। इस असें के दौरान हमारे पास केनिया में मोम्बासा के जरिये मारिशस डाक भेजने के लिए मौजूदा व्यवस्था से अच्छी कोई व्यवस्था नहीं थी। भारत के जहाज रानी निगम ने हाल ही में भारत के पश्चिमी तट और पूर्वी तट से मारिशस तक एक नई सेवा चालू करने की घोषणा की है। जहाजों के रवाना होने के बारे में विवरण प्राप्त किए जा रहे हैं और डाक मार्ग में संशोधन लाने के बारे में, यदि यह लाभप्रद हुआ तो, शीघ्र निर्णय लिया जायेगा।

Confidential Instructions to Labour Commissioners regarding cases of Railway Employees under Industrial Disputes Act.

5828. SHRI R. R. SINGH DEO : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that his Ministry has issued confidential instructions to the Labour Commissioners not to entertain or refer the cases of Railway employees under Industrial Disputes Act, 1947 to Labour Courts;

(b) if so, the reasons thereof;

(c) whether the Railway employees can refer the disputes to Labour Courts directly or through Labour Commissioners and section 10 of the Industrial Disputes Act, 1947; and

(d) if not, the reasons thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) No Sir.

(b) Does not arise.

(c) No.

(d) Under the law, only the appropriate Government can refer disputes for adjudication. —

12.25 hrs.

CALLING ATTENTION OF URGENT PUBLIC IMPORTANCE

REPORTED NAXALITE ACTIVITIES IN ASSAM

SHRI HEM BARUA (Mangaldai) : I call the attention . . .

SHRI S. M. BANERJEE (Kanpur) : On a point of order. I have no desire to scuttle any discussion on this. But if you kindly read it, you find it stated :

"Call the attention of the Minister of Home Affairs to the reported Naxalite activities in Assam as disclosed by the Revenue Minister of the State on the floor of the Assembly".

Some Minister of a particular State disclosed something on the floor of that Assembly. How can that become the subject matter of discussion here?

MR. SPEAKER : I have gone through it.

SHRI S. M. BANERJEE : I want your guidance for the future.

MR. SPEAKER : There is nothing to be done against the Minister or anybody else. Something has been disclosed by the Government of Assam.

SHRI S. M. BANERJEE : On the floor of the Assembly.

MR. SPEAKER : I do not agree.

SHRI HEM BARUA : You have allowed it. This becomes a matter for the nation (*Interruptions*). Naxalite activities in Assam are a matter of grave concern to us.

SHRI S. M. BANERJEE : I am not a Naxalite as such.

SHRI HEM BARUA : I call the attention of the Minister to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported Naxalite activities in Assam as disclosed by the Revenue Minister of the State on the floor of the Assembly".

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker Sir, I am informed that, while making a statement in the State Legislative Assembly on the activities of extremists in Assam, the Revenue Minister assured the House that the State Government are maintaining a close watch over such activities. One Shri Syed Husain, who had been absconding for some time, was arrested on 17th March, 1970. Further investigation is in progress. On an earlier occasion I had stated in this House that the Central Government have information that a small number of Chinese arms and ammunition had been received by the extremists in Assam from the Naga under-ground. The Central Government are keeping a close watch over the activities of extremists in Assam and whatever assistance is required will be given to the State Government.

SHRI HEM BARUA : Of late, Assam has become a honeycomb of Naxalite activities and Naxalite saboteurs are operating in the border areas of NEFA, Nagaland, Bhutan, North Kamrup, North Goalpara and Cachar and Mizo Hills districts also. These Naxalite elements are getting arms and ammunition smuggled from China via Nepal and West Bengal. The Naxalite elements who have been functioning in the State of Assam for the last two or three years are responsible for the tragedy that occurred on 26 January 1958. These elements are raising not only Mao's slogans but have linked them up with certain parochial slogans. For that the Central Government are responsible, they have to attend to the socio-economic problem of the area, or else the Naxalite elements will grow. The jungles and hills of Assam provide an ideal ground for these people to hide.

This man, Syed Husain, who has been absconding for more than a couple of years, has been arrested. He was the brain-trust or the main force behind the Naxalite activities in Assam. Mao literature is also smuggled from Peking and freely distributed in Assam. Postures are displayed in Gauhati and Lumding. In Lumding, which is a small town, I saw with my own eyes Mao Tse-tung postures being displayed. These Naxalites have also killed two persons in Goalpara.

AN HON. MEMBER : How many Naxalites have been killed ?

SHRI HEM BARUA : Anybody who takes to violence in this country must be dealt with firmly. Anyone who is in favour of violence is against our Constitution and the parliamentary system of democracy in this country. Anybody who goes against these particular institutions in this country and who believes in violence must be crushed openly. I am not holding any brief for these violent people. (Interruptions) If the Congressmen are responsible for violence, they must be crushed. If the CPM is responsible for violence, they must also be crushed. I suppose the Naxalites now do not belong to the CPM, they have kicked them out. Whatever that might be, may I know whether this Syed Husain, who was responsible for encouraging violence and instituting a region of terror in Assam, particularly on the 26th January, 1968, has been interrogated, and whether his interrogation revealed or disclosed any connection with China or any other country ?

I hear that the Naxalites have shifted their venue of operations from West Bengal to Assam now and are very active there, particularly in the border areas. As I said, they raise all sorts of parochial slogans, and for this I would say that the Government is responsible. So, I would like to know whether firm steps have been taken to nip this violent movement in the bud, so that this movement may not spread violence in the area.

SHRI P. GOPALAN (Tellicherry) : On a point of order. It appears that the Home Minister has stated that the Naxalites in Assam are getting Chinese arms. On a previous occasion the Home Minister has stated that the Naxalites were getting Chinese arms, and those arms were finding their way to West Bengal, but the then Home Minister Mr. Jyoti Basu . . .

MR. SPEAKER : There is no point of order. I do not allow it. If there is contradiction between two statements, there is a certain procedure under the rules.

SHRI P. GOPALAN : The Home Minister is deliberately misleading the House, because the Home Minister of West Bengal, Mr. Jyoti Basu, had clearly stated that no such case had been brought to the notice of the State Government.

MR. SPEAKER : This is not a point of order.

SHRI Y. B. CHAVAN : Shri Hem Barua has made a reference to certain detailed information. It is a fact that according to the statement made by the Revenue Minister, some of the printed material in Bengali which appears to have been printed in Peking, has come to Assam through Nepal. That is being distributed.

SHRI HEM BARUA : Some of the leaflets are printed in Calcutta also.

SHRI Y. B. CHAVAN : I am only mentioning the facts as disclosed by the Revenue Minister.

It is true that their activities have been taken to some of the border areas of Nagaland and Mizo District also. The hon. Member suggested that the Naxalites in Bengal had shifted their activities to Assam. I would not put it that way. I would say that they have extended their activities to Assam.

श्री मोलहु प्रसाद (बांसगांव) : अब कोई ऐसा उपाय करिये कि यह जल्दी से तमाम देश में फेल जाय ताकि आप की देश की भूमि व्यवस्था ठीक हो सके... (व्यवधान)

अध्यक्ष महोदय : आर्डर, आर्डर ।

SHRI Y. B. CHAVAN : The Assam Government is aware of the position. That is why they pursued the activities of this group, and ultimately succeeded in locating this man Syed Husain, and he has been arrested. In this matter, investigations are going on. I do not know the result of the interrogations, and I do not think, even if I know, I would disclose it here.

श्री रवि राय (पुरी) : यह एक बड़ा महत्वपूर्ण सवाल है । मैं जानना चाहता हूँ कि मंत्री महोदय क्या नैपाल सरकार के साथ कुछ इस सिलसिले में बातचीत कर रहे हैं जबकि वह कह रहे हैं कि नैपाल सरकार के जरिए आते हैं ?

SHRI HEM BARUA : I wanted to know whether the interrogation of Syed Husain had disclosed any connection with China or any other country.

MR. SPEAKER : He has already replied ; no second question.

श्री जनेश्वर मिश्र (फूलपुर) : अध्यक्ष महोदय, गृह मंत्री जी से सवाल पूछने के पहले मैं आप से और आप के सचिवालय में अपना एक दुःख रोना चाहता हूँ...

अध्यक्ष महोदय : आप चैम्बर में आकर मुझ से मिल कर बतला दें ।

श्री जनेश्वर मिश्र : यह इसी ध्यानाकर्षण प्रस्ताव से सम्बन्धित है । आज दस बजे तक मुझे कार्यसूची नहीं मिली । जिस समय यह कौलिंग अटेंशन नोटिस लिखा था उस वकत मैं कैसे जान सकता था कि उस में मेरा नाम होगा या नहीं...

अध्यक्ष महोदय : इस समय आप सीधे मंत्री जी से सवाल करिये । यह सब आप बाद में मुझे चैम्बर में आकर बतला दीजियेगा ।

श्री जनेश्वर मिश्र : मैंने श्री रामसेवक यादव से पूछा । उन को भी नहीं मिला । श्री मोलहु प्रसाद को भी नहीं मिला तो यह मैं अपना दुःख नोट करा देना चाहता हूँ । आप जरा उस बारे में जांच कर लीजियेगा । दस बजे तक उन को या मुझे कार्यसूची नहीं मिली थी, कौलिंग अटेंशन नहीं मिला था ।

दूसरी बात यह कि इस कार्यसूची में पांचवां नाम श्री मधु लिमये का है जोकि रोगशैल्या पर पड़े हुए हैं । उन को डंडा पड़ा है चव्हाण साहब का पुलिस के जरिए । ऐसी हालत में अगर कोई संसद् सदस्य जिसका कि नाम ध्यानाकर्षण प्रस्ताव की सूची में हो और वह रोग शैल्या पर पड़ा हो तो क्या आप उन के लिये गृह मंत्री जी से कहेंगे कि उस संसद् सदस्य की राय या सवाल वह जाकर या फिर अपना कोई आदमी भेज कर मंगवा लें ? यह दो मेरी चीजें हैं...

अध्यक्ष महोदय : माननीय सदस्य अब मेहरबानी करके अगर कोई सवाल करना हो तो पूछ लें ।

श्री जनेश्वर मिश्र : अब मैं गृह मंत्री जी से पूछूंगा कि नक्सलपंथ का आतंक देश भर को दुखा रहा है। इन का जो बयान है अध्यक्ष महोदय, इस में उन्होंने कहा है :

"On an earlier occasion I had stated in this House that the Central Government had information that a small number of Chinese arms and ammunitions had been received by the extremists in Assam from Naga underground."

यह बात इस सदन में रखने के पहले क्या इन्होंने या इनके विदेश मंत्रालय ने चीन सरकार या यहां जो पीकिंग का दूतावास है उस को अपना विरोध-पत्र दिया है कि हिन्दुस्तान की सरहद्द में तुम्हारे हथियार गाहे बगाहे दिखाई दे जाते हैं ?

दूसरे वहां के जो मंत्री ने कहा है कि 200 लोग वहां असम, नागालैंड आदि जगहों में दिखाई दिये हैं तो नागालैंड में यह केवल 200-400 लोगों का सवाल है या पिछले तीस साल से इस सरकार ने जिस तरीके से भूख, अकाल, गरीबी और बेरोजगारी फैलाई है उस की वजह से यह प्रवृत्ति बढ़ती है ? मैं कई नक्सल-पंथी लड़कों को जानता हूँ जो मेरे जमाने में युनिवरसिटी में पढ़ते थे। वह बड़े डरपोक होते हैं। वह गरीब लोगों को भड़काया करते हैं। श्री मोलहु प्रसाद का गुस्सा नाजायज नहीं था। यह उस इलाके से आते हैं जिस इलाके के हरिजन गोबर से गेंहूँ के दाने बीन बीन कर निकाल कर खाया करते हैं। बेकारी, भूख और दमन से परेशान होकर जब उनका गुस्सा बढ़ता है और वह हथियार उठाने की बात करते हैं तो उसमें बुरा क्या है ?

आज मुझे खबर मिली है कि श्री अर्जुन सिंह भदौरिया जोकि विलिंगडन अस्पताल में भर्ती हैं उन्हें अस्पताल में पीने को पानी नहीं मिल रहा है। आखिर वह पुलिस के डंडे से घायल होकर अस्पताल गये हैं। मैं यह भी बतलाना चाहता हूँ कि जब लाठीचार्ज हुआ उस के दो घंटे पहले चन्हाण साहब और

विद्याचरण शुक्ल यहां संसद् भवन के चौथे नम्बर के गेट पर कुछ सलाह मशविरा कर रहे थे, षड़यन्त्र कर रहे थे...

अध्यक्ष महोदय : माननीय सदस्य कहां से कहां बहे जा रहे हैं ? कौलिंग अटेंशन के ऊपर वह अपना सीधा सवाल करें।

श्री जनेश्वर मिश्र : मैं उसी पर पूछ रहा हूँ। आखिर यह नक्सलपंथ का प्रादुर्भाव कैसे होता है ? नक्सलपंथ का प्रादुर्भाव अभाव की वजह से होता है, अन्याय की वजह से होता है और दमन की वजह से होता है। चन्हाण साहब यहां पर दमन चला रहे हैं। इस दमन के खिलाफ हिन्दुस्तान की जनता अगर उठती है तो गवर्न-मेंट चीनी हथियार का हब्बा दिखाती है। चाऊ ऐन लाई अगर चीन में दमन चलाता है तो चन्हाण साहब के वह हथियार चीन की सरहद्द पर नहीं दिखाई देते हैं। दरअसल दोनों जालिम हैं। चाऊ भी जालिम है और चन्हाण भी जालिम हैं। क्या मैं गृह मंत्री महोदय से जान सकता हूँ कि जिस तरीके से इन्होंने भूख, दमन और गरीबी देश में फैलाई है उसी तरह नक्सलपंथ को रोकने के लिये और इस दमन और बेरोजगारी को दूर करने का भी क्या कोई ठोस रास्ता व क्रम इन के पास है ?

SHRI Y. B. CHAVAN : The hon. Member has asked my opinion. Certainly I have given my opinion many times in the House. I have always said that some of the extremist philosophy and programmes arise out of certain economic and social situation in the country. Administrative steps will be necessary but apart from that certain social and economic programmes will also be necessary. I have said so before.

SHRI R. BARUA (Jorhat) : At the very outset, I would like to make an amendment to what Shri Hem Barua said: he said it should be nipped in the bud. It is no longer a bud: it is a malignant growth which has already spread over Assam and all the strategic areas right from Tripura, and across the areas, to NEFA. Therefore, I hope the Home Minister will consider it as a very serious, malignant growth.

Secondly, we are very much perturbed today, when the Governor of West Bengal says that one should not call the Naxalites as just riff-raff but many highly educated persons are among them. Therefore, let us not dismiss it as just some violent activity.

Thirdly, Assam is suffering for the past few months because of political instability which started in West Bengal owing to the quitting of office of Shri Ajoy Mukerjee and his friends. I want to know from the hon. Home Minister whether he is cognisant of the fact that political instability in that area is going to make a serious impact on these activities?

My second question is this. A training academy is being established in East Pakistan by China and they are having a direct contact with the Naxalites in the Assam borders. So, I want to have an answer from the hon. Home Minister so far as these reports are concerned, because, the Home Minister does not seem to be very serious; if you read the statement given, you will see that he is just quoting what the Revenue Minister of Assam has said. No new information is disclosed here. So, I want a positive answer from the Home Minister.

SHRI Y. B. CHAVAN : I referred to the statement of the Revenue Minister because the Calling Attention expected me to do that. It is not that I have volunteered this information. The Revenue Minister has made a statement in the Assam Assembly, and it has appeared in the press. I thought it was that which prompted Mr. Hem Barua and his friends to put a question inviting the attention of the House to this matter. Therefore, I have made mention of this thing.

It is not true to say that I have taken it very casually. We have many times discussed this question in this House, and whatever information I could give, I have offered to this hon. House.

It is true that this thing is spreading into important sections of the State, and I am very glad that Assam Government itself is very much aware of it, because they are pursuing some of the offences and they have started investigation very energetically, and they have arrested some people in some parts also.

As far as the instability in West Bengal is concerned, it is a well-known fact. What more information can I give in this matter? It will be our effort to see that there is stability there, and under President's rule, it is our effort to bring about some sort of stability in the political life of West Bengal.

SHRI R. BARUA : Could you assure us that the instability will not spread to Assam?

SHRI Y. B. CHAVAN : How can I say? My efforts will be there.

श्री ओम प्रकाश त्यागी (मुरादाबाद) : असम के रेवेन्यू मिनिस्टर ने जो बात बतलाई है उस को जानने के पश्चात यह बात सिद्ध हो गई है कि यह समस्या केवल असम, नागालैंड और उत्तर पूर्वी क्षेत्र की ही नहीं है, यह समूचे भारतवर्ष की सुरक्षा के लिये खतरे की बात है। इस के पिछे सब से बड़ी चीज यह है कि नक्सलाइट मूवमेंट और बंगाल के बारे में चाइना रेडियो का स्टेटमेंट था कि उन की फेल्योर का सब से बड़ा कारण यह था कि किसी कम्युनिस्ट गवर्नमेंट का इस सीमा पर उन को कोई सहयोग नहीं है। इस समय स्थिति यह है कि वह इस नक्सलाइट मूवमेंट को चाइना की सीमा तक ले जाना चाहते हैं और वहां इस प्रकार की स्थिति पैदा करना चाहते हैं जिस से उत्तर पूर्वी क्षेत्र, बंगाल, असम और ईस्ट पाकिस्तान का समूचा क्षेत्र कम से कम भारतवर्ष के लिये सन्तुष्ट बियटनाम बन जाय। यह उन की योजना है। असम के रेवेन्यू मिनिस्टर ने जो बतलाया कि 200 आदमियों को नागालैंड में प्रशिक्षित करके असम के ग्रामीण क्षेत्र में चारों तरफ फैलाया गया उस में त्रिपुरा भी शामिल है, काछार, ग्वालपाड़ा और नेफा भी शामिल है। जो वहां की स्थिति बिगड़ गई है, उस की चेतावनी रेवेन्यू मिनिस्टर ने दी है। उस में स्वतंत्र असम का नारा लगाने की बात है और बाकायदा ग्रामीण जनता को भड़काया जा रहा है भारत वर्ष के विरुद्ध।

[श्री ओम प्रकाश त्यागी]

मैं जानना चाहता हूँ कि जब नक्सलाइट गतिविधियों के बारे में इतनी जानकारी है कि वह देश के विरुद्ध विद्रोह कर रहे हैं—मैं इस बात से सहमत हूँ कि उन गरीब लोगों को जमीन मिले, वहाँ लैंड रिफार्म हो, और यह भारतीय संविधान के अनुसार हो सकता है, इस में कोई दिक्कत नहीं है, लेकिन पाकिस्तान और चाइना की ओर से इस देश में विद्रोह की ज्वाला प्रज्वलित हो यह ठीक नहीं है—क्या नक्सलाइट पार्टी पर और उन के आन्दोलन पर, जैसा डी० एम० के सरकार के मुख्य मंत्री ने प्रार्थना की है और सिफारिश भी की है, सरकार भारतवर्ष की सुरक्षा का ध्यान रखते हुए प्रतिबंध लगायेगी?

श्री रवि राय : इस से यह ज्यादा बढ़ेगा ।

श्री ओम प्रकाश त्यागी : यह आप का विचार हो सकता है ।

श्री स० नो० बनर्जी : विद्युत् कीजिये ।

श्री ओम प्रकाश त्यागी : मैं विद्युत् नहीं करूंगा (व्यवधान) ।

अभी जैसा गृह मंत्री महोदय ने कहा है, नागालैंड, असम और बंगाल गवर्नमेंट्स के लिये यह बहुत बड़ी समस्या हो गई है । इस लिये उन के रसोसैज को देखते हुए और भारतवर्ष की सुरक्षा को देखते हुए क्या सरकार इन तीनों गवर्नमेंटों को उन के को-आपरेशन से, इस समस्या का मुकाबला करने के लिये, कितनी पुलिस बढ़ानी पड़ेगी और क्या सहयोग चाहिये इस को देखते हुए, कोई विशेष सहायता देने की व्यवस्था करेगी?

SHRI Y. B. CHAVAN : About the latter part of the question which is really speaking the most important question, whether the Government will be willing to give assistance in the form of police assistance etc. to some of these areas which appear to be the sectors which are likely to be affected and which are important and strategic areas, I would like to assure the House, as I have already stated in my statement, that Government is always willing to give whatever assistance they

would need in the form of police assistance, etc. About opening up these areas by building roads and other communications, for the last two years, this question has been emphasized in action and in Mizo and Manipur areas certain communications have been built.

About banning any party, I have expressed the difficulties.

An HON. MEMBER : Naxalite is no party.

SHRI Y. B. CHAVAN : No party can be banned. What can be done is, we can make use of the legal provisions in hand and try to proceed against certain acts which are illegal and violent. That is being done.

MR. SPEAKER : Papers to be laid.

SHRI S. M. BANERJEE (Kanpur) : We want a statement on the accident in which six people have died.

(Interruption.)

12.48. hrs.

PAPERS LAID ON THE TABLE

APPRENTICESHIP (AMENDMENT) RULES, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) :

I beg to lay on the Table a copy of the Apprenticeship (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 469 in Gazette of India dated the 21st March, 1970, under subsection (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT 3136/70.]

PAPERS RE. PROTECTION OF CONDITIONS OF SERVICE OF INDIAN CIVIL SERVICES OFFICERS

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : I beg to lay on the Table, in pursuance of an assurance given on the 3rd April, 1970 in answer to a supplementary on Short Notice Question No. 12 a statement regarding the protection of conditions of service of the Indian Civil Service Officers and the agreements